

**Trade links with associated traders and Sherwood International Export Company U.S.**

3076. SHRI SUKOMAL SEN: Will the PRIME MINISTER be pleased to state:

(a) whether India has any trade links with M/s Associated Traders and M/s Sherwood International Export Co. of the US both arms dealers;

(b) if so, what are the details in this regard; and

(c) whether Government's attention has been drawn to the news of the Deccan Herald dated the 10th October, 1986; if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) Information sought is for the whole country which would include Governments of India and the States and the public and private sectors. Ministry of Defence is, therefore, at a loss to answer the question.

(b) Does not arise.

(c) No news item having relevance to the contents in (a) above has appeared in Deccan Herald of 10th October 1986.

**Elections of Delhi Sikh Gurudwara Prabandhak Committee**

3077. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that the elections of Delhi Sikh Gurudwara Prabandhak Committee is being held every 4/5 years as per Delhi Sikh Gurudwara Act;

(b) whether the elections of the Executive Committee/Board is being held every year;

(c) if so, when the elections of both were held last;

(d) what are the reasons for not holding elections of the above as per scheduled;

(e) whether any complaints for not holding elections for both the above were received by authorities concerned and the Government during 1.1.1985 to 20.11.1986;

(f) if so, the details thereof and the action taken in the matter;

(g) when the fresh elections are likely to be held; and

(h) what are the names, posts and status of the present members, office bearers of the Executive Board and the General Body?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI):**

(a) The first and the second general election of members to the Delhi Sikh Gurudwara Management Committee under the Act were held in 1975 and 1979 respectively.

(b) and (c) The last annual election of office bearers and members of the executive Board was held on 25.8.1982 and their term commenced w.e.f. 6 September, 1982 when results of the Election were declared and made effective by the Delhi High Court.

(d) Atmosphere was not found congenial for holding the election of the management Committee.

Election of the members of the Executive Board is required to be conducted by the President of the Delhi Sikh Gurudwara Management Committee.

(e) and (f) No complaint, as such, has been received by the Directorate Gurudwara Elections.

(g) The situation is being watched further for deciding upon an appropriate time for holding the general election to the Committee.

(h) As in the enclosed Statement.

## STATEMENT

*List of office-bearers and members of executive board elected on 25-8-1982 (term, commenced w.e.f. 6-9-82 as per decision of the Delhi High Court)*

1. President	S. Harbans Singh Manchanda (since expired).
2. Senior Vice President	S. Jaswant Singh Kalkaji.
3. Jr. Vice-President	S. Jagjit Singh Lamba.
4. General Secretary	S. Sucha Singh
5. Joint Secretary	S. Kulmohan Singh.

*Members of the Executive Board*

1. S. Gurcharan Singh Gill.
2. S. Avtar Singh Hit.
3. Jathedar Surjit Singh
4. Jathedar Jaswant Singh.
5. S. Jasbir Singh.
6. S. Jaswant Singh Sahibpura.
7. S. Kuldip Singh
8. Bibi Nirlep Kaur
9. Prof. Joginder Singh
10. S. Mehar Singh.

**Bomb blast in Srinagar**

3078. SHRI DHARAM CHANDER PRASHANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any report to the effect that a powerful bomb blasted near the grave of late Sheikh Abdullah, at Hazratbal in Srinagar in the second week of October; and

(b) what is the authenticity of the report?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The subject matter of the question is the concern of the State Government. According to the information available, a rickshaw was exploded by a marriage party on the road near the Mazar of the late Sheikh Abdullah at Hazratbal.

**Panels for improvement of Doordarshan Programmes**

3079. SHRI KALPNATH RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any panels or other viewing bodies were set up to assess different Doordarshan programmes and offer their comments on them; and

(b) if so, whether their views were analysed and steps taken to improve the quality of the programmes telecast by Doordarshan?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) and (b) Yes, Sir. This is a continuous process in the exercise for programme planning of Doordarshan.

**Additional Broadcasting time for Andhra Pradesh open University**

3080. PROF. C. LAKSHMANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Andhra Pradesh Open University has been requesting for additional broadcasting time for its programmes over radio;

(b) if so, what decision has been taken in this matter; and

(c) whether Government propose to consider the possibility of providing additional classes for the use of the Open Universities wherever they are located?